

### Poaching of Tigers

1118. SHRI VARINDER SINGH BAJWA: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether it is a fact that poaching of tigers has been going on unabated in the country;
- (b) the number of tigers killed by the poachers with/without the connivance of the staff of tiger reserves/parks in the country during 2009 and this year, so far area-wise; and
- (c) what steps are proposed to ensure that this illegal activity is eliminated to the extent possible?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH): (a) and (b) Details relating to mortality of tiger, reserve-wise, as reported by the States, are given in Statement (*See below*).

(c) The milestone initiatives taken for strengthening protection and conservation of tiger in the country are given in Statement [Refer to the Statement-IV appended to answer to USQ No. 1102 Part (e)]

#### **Statement**

*Details of Tiger Mortality in tiger reserves due to poaching and other causes*

		(in numbers)
S.No.	Name of-Tiger Reserve	2009
1	2	3
1.	Corbett, Uttarakhand	6
2.	Dudhwa (Katarniaghat), Uttar Pradesh	-
3.	Ranthambhore, Rajasthan	3
4.	Bandipur, Karnataka	4
5.	Nagarjunasagar, Andhra Pradesh	-
6.	Periyar, Kerala	-
7.	Melghat, Maharashtra	-
8.	Bandhavgarh, Madhya Pradesh	4
9.	Valmiki, Bihar	-
10.	Tadoba-Anchhari, Maharashtra	2
11.	Panna, Madhya Pradesh	-
12.	Sundarbans, West Bengal	1

1	2	3
13.	Kanha, Madhya Pradesh	7
14.	Kaziranga, Assam	9
15.	Nagarahole, Karnataka	6
16.	Bhadra, Karnataka	1
17.	Pench, Madhya Pradesh	3
TOTAL		46

#### Development of food processing sector

1119. SHRI VIJAY JAWAHARLAL DARDA: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether separate dedicated departments relating to food processing are proposed to be set up in States so that such Labour Intensive and pro-farmer activities are made more inclusive aiming at economic betterment of Aam Aadmi;

(b) if so, whether 141 Foreign Direct Investment inflows approved during 2007-09 have complemented and supplemented by domestic investments;

(c) if so, the percentage growth thereof; and

(d) whether indigenous methods are being further improved through foreign State-of-the-art technological global developments and managerial practices?

THE MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SUBODH KANT SAHAY): (a) Ministry of Food Processing Industries (MFPI) with the intention to make concerted efforts for development and growth of food processing sector has requested the States to set up dedicated departments for food processing in their respective States. This will facilitate the States to create enabling environment for strengthening rural infrastructure, raise level of processing and generate farm level employment keeping in view their distinct agro climatic scenario of the respective States.

(b) Foreign Direct Investment (FDI) complements and supplements domestic investment. FDI brings in, apart from capital, state-of-art technology and best managerial practices, thereby providing better access to the domestic industry to foreign technology and integration into the global market.

(c) The data is not maintained by the Ministry of Food Processing Industries.

(d) The Ministry of Food Processing Industries supports the adoption of global state-of-the-art technological and managerial practices for the development of the food processing sector in the country. However, the adoption of such practices is a matter to be decided by the individual entrepreneurs for their enterprises.